

From:

**Nikesh Kumar Sinha**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

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File No. XXII(6)/1/2022-23/ Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

1. Sri Amit Shekhar, Special Judge, POCSO Act, Seraikella-Kharsawan.
2. Ms. Rajshree Aparna Kujur, Civil Judge (Sr. Div.)-cum-J.M., Chaibasa.
3. Sri Kamal Ranjan, Civil Judge (Sr. Div.)-cum-J.M., Chatra

Subject: - Nomination of **Master Trainer Officers** for conducting **ECT\_3\_2022** scheduled to be held on 17<sup>th</sup> & 18<sup>th</sup> December, 2022 at Judicial Academy, Jharkhand, Ranchi.

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you as **Master Trainer Officers** for conducting **ECT\_3\_2022** scheduled to be held on 17<sup>th</sup> & 18<sup>th</sup> December, 2022 at Judicial Academy, Jharkhand, Ranchi.

You are, therefore, directed to conduct the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to conduct the aforesaid ICT training programme.

**No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.**

Yours sincerely,

Sd/- **Nikesh Kumar Sinha**

**Registrar (Administration)**

Memo No. 4425 /Apptt.

Dated, Ranchi, the 08/12/22

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1788 dated 14.11.2022/ the Principal District & Sessions Judge, Seraikella-Kharsawan, Chaibasa & Chatra for information and needful/ the Member Secretary, JHALSA/ the <sup>✓</sup>C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
8.12.22  
**Registrar (Administration)**